

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

Excise Appeal No. 50554 of 2019 [SM]

[Arising out of Order-in-Appeal No. BHO-EXCUS-002-APP-454-18-19 dated 30.11.2018 passed by the Commissioner of Central Excise, Customs & Service Tax (Appeals), Raipur]

Pankaj Agrawal

Pankaj Ispat Ltd.,
Gogaon Industrial Area,
Ring Road No. 2
Raipur (C.G.)

...Appellant

VERSUS

**Commissioner of Central Excise
and Service Tax, Raipur**

Central Excise Building,
Tikrapara,
Raipur-492001

...Respondent

APPEARANCE:

Ms. J. Kainaat, Advocate for the Appellants

Mr. Divey Sethi, Authorised Representative for the Respondent

CORAM: HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING/DECISION: **08.09.2022**

ORDER

The appeal is allowed. For order, see order of date passed in Excise Appeal No. 50553 of 2019.

**(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)**

HK